## **COURT-I**

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## **APPEAL NO. 198 OF 2016**

Dated: 9<sup>th</sup> October, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

Sihor Steel Rerolling Mills Association ... Appellant(s)

Vs.

Gujarat Electricity Regulatory Commission & Ors. .... Respondent(s)

Counsel for the Appellant(s) : Mr. Sakie Jakharia

Counsel for the Respondent(s) : Ms. Sanjna Dua h/f

Ms. Suparna Srivastava a/w Mr. S. R. Pandey (Rep.) for R-1

Mr. Anand K. Ganesan

Ms. Swapna Seshadri for R-2 & 3

## **ORDER**

As agreed by learned counsel for the parties, list the matter for hearing on <u>05.12.2017.</u>

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/tpd